

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floors, Tower B, World Trade Centre,
Nauroji Nagar, New Delhi- 110029
Ph: 011-26189709 Fax: 011-20904365

Petition No.: 142/TT/2026

Date: 21.5.2026

To

Shri Zafrul Hasan,
General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: - Petition for determination of the Transmission tariff for 2024-29 tariff block for assets under “Augmentation of transformation capacity at 400/220 kV Bikaner-II PS by 400/220kV, 1X500 MVA ICT (3rd)” in Northern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 5.6.2026:-

2024-29

- Provide Liability Flow Statement for the 2024-29 period in excel format.
- Provide Form 9-C in excel format.
- Provide IDC statement in excel format.
- Provide Revised Cost Estimate (RCE)
- Submit documentary evidence in support of the time overrun
- Submit Initial Spares discharge statement
- Provide RLDC trial operation certificate.
- Provide the activity wise time delay justification as per the format mentioned below:

Asset										
Time Frame	Activity wise details	Original Schedule			Actual Schedule			Time Overrun days	Reason for Delay	Supporting Documents
		Start	End	Days	Start	End	Days			

IA to SCOD										
SCOD to COD										
COD to Sharing of transmission charges										

2. Confirm whether there is no further additional information required to be submitted by the Petitioner.
3. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.
4. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

S/d
(Kamal Kishor)
Deputy Chief (Law)